

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 217 of 2016**

**Dated: 19<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Maharashtra Seamless Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan  
Ms. Dipali Sheth

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvamsy for R.1  
  
Mr. M.Y. Deshmukh for R.2

**ORDER**

List the matter on **07.11.2016**.

**(I.J. Kapoor)  
Technical Member**

Ts/sh

**(Justice Ranjana P. Desai)  
Chairperson**